

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3280/2011

PRABHU NATH PRASAD . & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(ONLY I.A. NO. 123633 OF 2017 (APPLN. FOR DELETION IN R/O
RESPONDENT NO. 3 TO 91) IN CA NO. 15137/2017)

WITH C.A. No. 15137/2017

(WITH IA NO. 123633/2017 (APPLICATION FOR DELETION OF NAME OF
PERFORMA RESPONDENT NOS. 3 TO 91))

Date : 15-12-2017 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
[IN CHAMBER]For Appellant(s) Mr. Rajeev Gupta, Adv.
Mr. Srimanta Ray, Adv.
Mr. Balraj Dewan, AORMr. Rajeev Kumar Gupta, Adv.
Ms. Shalu Sharma, AOR

For Respondent(s) Mr. Ravindra Kumar, AOR

Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AORUPON hearing the counsel the Court made the following
O R D E R

I.A.No.123633/2017 application for deleting the names of performa respondent Nos.3 to 91 is allowed. The names of respondent Nos. 3 to 91 are deleted from the array of cause title at the risk of the appellants

The effect of deletion shall be taken note at the time of final hearing of the appeal, if the occasion so arises.

(ANITA MALHOTRA)
COURT MASTER(CHANDER BALA)
COURT MASTER